

High Court of Karnataka,
Bengaluru,
Dated: 12th December 2017

NOTIFICATION NO. HCBB – 283 / 2017

The Special Division Bench sitting of Hon'ble Mr. Justice B. Veerappa and Hon'ble Mr. Justice Sreenivas Harish Kumar is constituted to sit in Court Hall No. 17 at 10.30 AM on Saturday the 16th December 2017 to take up the matters for hearing Criminal Appeals / Jail Appeals pending in the Principal Bench, Bengaluru wherein Legal Aid has been provided by the State.

By Order of Hon'ble The Acting Chief Justice

Sd/-
Registrar (Judicial)